

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1579

ANSWERED ON:21.08.2012

ACTION PLAN FOR PDS

Das Shri Khagen;Laguri Shri Yashbant Narayan Singh;Singh Shri Ratan;Yadav Shri M. Anjan Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details of the Nine Point Action Plan prepared by the Ministry in consultation with the States for effective implementation of the Targeted Public Distribution System (TPDS);
- (b) the details of the action the Ministry has taken on each of the nine points for implementation, point-wise and State-wise;
- (c) whether elimination of fake Below Poverty Line and Antyodaya Anna Yojana cards is one of the objectives of the plan; and
- (d) if so, the details thereof and the extent to which the Ministry has been successful in eliminating the fake/illegal cards?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): A Nine Point Action Plan for curbing the leakages/diversion of foodgrains under Targeted Public Distribution System (TPDS) was evolved in July, 2006 in consultation with the State/Union Territory (UT) Governments.

Government has been regularly monitoring the action being taken by States/UTs including issuing advisories, holding conferences etc. wherein State/UT Governments are requested to implement the Nine Point Action Plan.

Point-wise and State/UT-wise details of the action taken under the Nine Point Action Plan as reported by the States/UTs upto 30.06.2012 are at Annex – I and II respectively.

(c) & (d): The Nine Point Action Plan inter-alia stipulates that States should undertake a campaign for review of Below Poverty Line(BPL)/Antyodaya Anna Yojana(AAY) lists to eliminate ghost ration cards. Further, instructions were issued to all State/UT Governments to carry out an intensive campaign from October, 2009 to December, 2009 to review the existing lists of BPL/AAY families and eliminate ineligible/bogus ration cards. As a result thereof, 27 State/UT Governments have reported upto 30.06.2012, deletion of 266.80 lakh bogus/ineligible ration cards since July, 2006.